

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**ERNAKULAM BENCH**  
**Original Application No.180/00253/2020**

Tuesday, this the 12<sup>th</sup> day of January, 2021

**C O R A M :**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**  
**HON'BLE Mr.K.V.EAPEN, ADMINISTRATIVE MEMBER**

Dr.Anjali Shaji, aged 26 years, D/o.Shaji K.S  
 Residing at Kuttichira House  
 Kandanassery P.O  
 Ariyannoor Via, Chowalloor, Thrissur  
 Kerala – 680 102

...Applicant

(By Advocate Mrs.Shameena Salahudheen)

**v e r s u s**

1. Union of India represented by Secretary to Government  
 Ministry of Health and Family Welfare  
 Nirman Bhawan, Near Udyog Bhawan Metro Station  
 Maulana Azad Road, New Delhi – 110 011
2. The Union Public Service Commission  
 Represented by its Secretary  
 Shajahan Road, New Delhi – 110 069
3. The Chairman, Railway Board  
 Ministry of Railways (Rail Mantralaya)  
 New Delhi
4. The Deputy Director / E(GR) – II, Railway Board  
 Ministry of Railways (Rail Mantralaya)  
 New Delhi

....Respondents

(By Advocate : Mrs.Girija K.Gopal for R 3&4, Mr.N.Anilkumar,SCGSC for R1 and  
 Mr.Thomas Mathew Nellimoottil for R2)

This application having been heard on 12.1.2021, this Tribunal on the same day delivered the following :

**ORDER (ORAL)**

**HON'BLE Mr.P.MADHAVAN, JUDICIAL MEMBER**

When the matter came up for consideration, counsel for the respondents submits that the relief has already been granted and the OBC Non creamy layer certificate has been accepted. Counsel for the applicant submits that she is not pressing the Original Application as the relief has already been granted. **Hence the Original Application is closed as infructuous.** No costs.

**(K.V.EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)**  
**JUDICIAL MEMBER**

**SV**

**List of Annexures**

Annexure A1 - True copy of the notification no.08/2019-CMS dated 10.4.2019 issued by the 2<sup>nd</sup> respondent

Annexure A2 - True copy of the E-Summon letter for personality test on 14.11.2019 at New Delhi

Annexure A3 - True copy of the OBC Certificate dated 2.9.2019, submitted by the applicant

Annexure A4 - True copy of the Communication issued to the applicant dated 14.11.2019

Annexure A5 - True copy of the OBC certificate dated 26.11.2019 issued by the Tahasildar, Kunnamkulam

Annexure A6 - True copy of the letter dated 26.11.2019 along with the documents

Annexure A7 - True copy of the relevant pages of the Press Note issued by the Press Information Bureau regarding the declaration of results of CMSE, 2019

Annexure A8 - A true copy of the communication issued by the 2<sup>nd</sup> respondent dated 7.2.2020

Annexure A9 - True copy of the relevant pages of the notice no.A.12034/04/2020-CHS I issued by the 1<sup>st</sup> respondent

Annexure A10 - True copy of the Notice-I No.2020/E(GR0-II/4/I dated 4.5.2020 issued by the 4<sup>th</sup> respondent

Annexure A11 - True copy of the representation dated 7.5.2020 submitted by the applicant

Annexure A12 - True copy of the judgment of the Hon'ble High Court of Kerala in W.A 655/2016 dated 22.7.2016

Annexure A-13 - A true copy of the communication received via e-mail by the applicant

Annexure A14 - A true copy of the request submitted by the applicant on 21.9.2020

Annexure A15 - A true copy of the communication no.2018/e9GR)II/5/2(part) dated 25.9.2020 received via e-mail by the applicant from the 4<sup>th</sup> respondent

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